FORM G INVITATION FOR EXPRESSION OF INTEREST

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE PROSPECTIVE RESOLUTION APPLICANT OF UNIVERSAL INDUSTRIAL EQUIPMENT & TECHNICAL SERVICES PVT. LTD.

| | PARTICULARS | DETAILS |
|-----|-----------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of the Corporate Debtor | Universal Industrial Equipment & Technical Services Pvt. Ltd. |
| 2. | Date of incorporation of corporate debtor | 26/03/1996 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies (ROC), Mumbai |
| 4. | Corporate identity number / limited liability identification number of corporate debtor | U28999MH1996PTC098436 |
| 5. | Address of the registered office and principal office (if any) of corporatedebtor | Plot No. C-72, MIDC Industrial Area, Hingna Road, NAGPUR Nagpur MH 440028 IN |
| 6. | Insolvency commencement date of the corporate debtor | NCLT order dated 18 th December, 2019 (Published on NCLT website on 23 rd December, 2019) |
| 7. | Date of invitation of expression of interest | 04/03/2020 |
| 8. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Detailed invitation for expression of interest including eligibility along with details of undertaking to be provided by the RA will be made available on request through mail at email IC cirp.universalindustrial@gmail.com |
| 9. | Norms of ineligibility applicable under section 29A are available at: | Detailed invitation for expression of interest including norms of ineligibility along with details of undertaking to be provided by the RA will be made available on request through mail at email ID cirp.universalindustrial@gmail.com |
| 10. | Last date for receipt of expression of interest | 19/03/2020 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 29/03/2020 |
| 12. | Last date for submission of objections to provisional list | 03/04/2020 |
| 13. | Date of issue of final list of prospective resolution applicants | 13/04/2020 |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants. | 03/04/2020 |
| 15. | Manner of obtaining request for resolution plan, evaluation matrix, information memorandum and further information | Will be made available at the address mentioned against S. No. 21 or will be sent through mail, as per the discretion of RP. |
| 16. | Last date for submission of resolution plans | 03/05/2020 |
| 17. | Manner of submitting resolution plans to Resolution Professional | By post (should reach the office address mentioned against S. no. 21 by 3 rd May, 2020) or through mail. |
| 18. | Estimated date for submission of resolution plan to the Adjudicating Authority for approval | 02/06/2020 |
| 19. | Name and registration number of the Resolution Professional | IP Megha Agrawal IBBI Reg no.:-IBBI/IPA/-001/IP-P-01456/2018-2019/12272 |
| 20. | Name, Address and e-mail of the Resolution Professional, as registered with the Board | Address: -001, Shivranjini Apartments, In Circle of Congress Nagar Garden, Congress Nagar, Nagpur-400012. <u>E-mail</u> :-ip.meghaagrawal@gmail.com, |
| 21. | Address and email to be used for correspondence with the Resolution Professional | Address: -13, 2 nd floor, NKY Towers, Wardha Road, Nagpur- 440010 Email Id:- cirp.universalindustrial@gmail.com |
| | Further Details are available at or with | IP Megha Agrawal |
| 22. | | Email Id:- cirp.universalindustrial@gmail.com |

Date: 4th March, 2020

Place: Nagpur

IP Megha Agrawal PROFE
Resolution Professional

For Universal Industrial Equipment & Technical Services Pvt. Ltd.

IBBI Reg. No.: -IBBI/IPA/-001/IP-P-01456/2018-2019/12272